

HIGH COURT OF MEGHALAYA, SHILLONG**MEDIATION CAUSE LIST****Cases Listed for Mediation on 16.03.2026**

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/27/2026	WP (C) No. 513 of 2018	SMTI. ANNIE DORA KHARMUTI -VS- MEGHALAYA RURAL BANK & ORS.	MR. S. P. MAHANTA MR. D. DKHAR	MR. H. R. NATH MS. S. R. MARAK	SHRI. K. J. LYNGDOH	11:30 AM	PHYSICAL	CONFERENCE HALL
2.	HCM/SMD-2.0/34/2026	WP (C) No. 78, 79, 80 & 81 of 2025	MATGRIK CH. MOMIN & ORS -VS- STATE OF MEGHALAYA & ORS	MR. P. YOBIN	MR. R. COLNEY	SMTI. A. M. PARIAT	10:30 AM	PHYSICAL	REGISTRAR (J/S) ROOM
3.	HCM/SMD-2.0/58/2026	WP (C) No. 208 of 2022	SMTI. SUSHMITA SENGUPTA -VS- STATE OF MEGHALAYA & ORS	MR. H. YADAV	MR. H. ABRAHAM	SHRI ALBERT LANONG	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
4.	HCM/SMD-2.0/63/2026	WP (C) No. 132 Of 2019	SHRI. ACHHE LAL DHOBI -VS- UNION OF INDIA & ORS	MS. P. CHETTRI	DR. N. MOZIKA	SMTI DAPHIRA SOHTUN	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM
5.	HCM/SMD-2.0/68/2026	WP (C) No. 303 of 2025	SHRI TENSING MARAK -VS- STATE OF MEGHALAYA & ORS	MR. P. T. SANGMA	MR. K. P. BHATTACHARJEE MS. Z.E. NONGKYNRHI	SHRI. C. G. MOMIN	2:30 PM	VIDEO CONFERENCING	CONFERENCE HALL
6.	HCM/SMD-2.0/1/2026	WP (C) NO. 440 OF 2025	SMTI. BISOLLINA SANGMA -VS- STATE OF MEGHALAYA & ORS	MR. P. T. SANGMA	MS. O. A. I BANG	DR. D. MAWLONG	11:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM
7.	HCM/SMD-2.0/20/2026	MACApp NO. 2. OF 2025	RELIANCE GENERAL INSURANCE CO. LTD. -VS- RANILLA MARAK & ORS	MR. S. JINDAL	MR. MEHATAB SARKAR	SHRI. C. KSOO	10:00 AM	PHYSICAL	CONFERENCE HALL

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1.	HCM/SMD-2.0/5/2026	WP (C) No. 604 OF 2025	SMTI SAHANI SANGMA -VS- STATE OF MEGHALAYA & ORS	MS. J. T. SANGMA	MR. K. P. BHATTACHARJEE	SMTI. EVALENE SHABONG	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/35/2026	WP (C) No. 259, 260, 261 of 2016	SHRI. GOLAP SENA SINHA & ORS -VS- STATE OF MEGHALAYA & ORS	MS. S. KHYRIEM	MR. H. ABRAHAM MR. K. P. BHATTACHARJEE	SMTI. A. M. PARIAT	10:30 AM	PHYSICAL	REGISTRAR (J/S) ROOM
3.	HCM/SMD-2.0/59/2026	WP (C) No. 494 of 2021	SMTI. SUSHMITA SENGUPTA -VS- STATE OF MEGHALAYA	MR. H. YADAV	MR. H. ABRAHAM	SHRI. ALBERT LANONG	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
4.	HCM/SMD-2.0/64/2026	CRP NO. 5 OF 2025	NEW INDIA ASSURANCE CO. LTD. -VS- SMTI. MILIAN DKHAR	MR. A. NONGBRI	MR. R. KHARKRANG	SMTI DAPHIRA SOHTUN	10:30 AM	PHYSICAL	CONFERENCE HALL

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MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/6/2026	WP (C) No. 413 of 2025	SMTI. CLARINDA MOMIN -S- STATE OF MEGHALAYA & ORS	MR. M SARKAR	MR. N. D. CHULLAI MS. Z. E. NONGKYNRH DR. N. MOZIKA MS. M. MYRCHIANG	SMTI. E. SHABONG	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/28//2026	WP (C) No. 71 OF 2020	SMTI. DISAKA ELIOTTE LALOO -VS- MEGHALAYA PUBLIC SERVICE COMMISSION & ORS	MR. PHILEMON NONGBRI	MR. K. P. BHATTACHARJEE MS. S. KHYRIEM	SHRI. K. J. LYGDOH	11:30 AM	PHYSICAL	CONFERENCE HALL
3.	HCM/SMD-2.0/36/2026	WP (C) No. 28 of 2017	S/357516 A HAV (ORL) -VS- THE UNION OF INDIA & ANR	MR. R. JHA	MS. R. FRANCON	SMTI. A. M. PARIAT	10:30 AM	PHYSICAL	REGISTRAR (J/S) ROOM
4.	HCM/SMD-2.0/62/2026	WP (C) No. 434 Of 2024	SHRI WISBRINGSON MAWLONG -VS- STATE OF MEGHALAYA & ORS	MS. G. C. MARBOH	MS. I. LYGWA	SHRI. ALBERT LANONG	2:30 PM	VIDEO CONFERCING	VIDEO CONFERENCE ROOM
5.	HCM/SMD-2.0/65/2026	WP (C) No. 296 of 2022	NO. 213100678, LC BABITA DAS -VS- THE UNION OF INDIA & ORS	MS. R. DUTTA MS S. KHATUN	DR. N. MOZIKA MS R. FANCON MR. N. D. CHULLAI MS. Z. E. NONGKYNRH	SMTI. DAPHIRA SOHTUN	10:30 AM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG**MEDIATION CAUSE LIST****Cases Listed for Mediation on 19.03.2026**

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1.	HCM/SMD-2.0/29/2026	WP (C) No. 185 OF 2023	SHRI M. S. LYNGDOH -VS- STATE OF MEGHALAYA & ORS	MR. H. L. SHANGREISO MS. D. LYNGDOH	MR. C. C. T. SANGMA	SHRI. K. J. LYNGDOH	11:30 AM	PHYSICAL	CONFERENCE HALL
2.	HCM/SMD-2.0/37//2026	WP (C) No. 38 OF 2023	SHRI IARAPBORLANG CHYNE -VS- STATE OF MEGHALAYA & ORS.	MR. S. JINDAL	MR. J. N. RYNJAH	SMTI. A. M. PARIAT	10:30 AM	PHYSICAL	REGISTRAR (J/S) ROOM
3.	HCM/SMD-2.0/48/2026	CRL PETN. NO. 1 OF 2023	SHRI. S. K. MD. AMAN & ANR. -VS- STATE OF MEGHALAYA & ORS	MR. S. THAPA MS. S. KHATUN	MR. N. M. MANSURI MR. K. P. BHATTACHARJEE	DR. D. MAWLONG	11:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM
4.	HCM/SMD-2.0/56/2026	WP (C) NO. 354 OF 2025	SHRI. KHRIKSHON LYNGKHOI -VS- STATE OF MEGHALAYA & ORS	MR. A. S. DEY	MR. A. H. KHARWANLANG MS. K. E. SEMA	SMTI. P. YADAV	11:30 PM	PHYSICAL	ANNEXE BUILDING
5.	HCM/SMD-2.0/57/2026	WP (C) NO. 355 OF 2025	SHRI. KHRIKSHON LYNGKHOI -VS- STATE OF MEGHALAYA & ORS	MR. A. S. DEY	MR. A. H. KHARWANLANG MS. K. E. SEMA	SMTI. P. YADAV	12:30 PM	PHYSICAL	ANNEXE BUILDING
6.	HCM/SMD-2.0/66/2026	WP (C) NO. 378 OF 2025	SHRI. TANSUK TOI -VS- STATE OF MEGHALAYA & ORS	MR. N. SYNGON	MS. Z. E. NONGKYNRH	SHRI ALBERT W. LANONG	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
7.	HCM/SMD-2.0/10/2026	WP (C) NO. 590 OF 2025	SMTI. MINOT SYNGKLI -VS- STATE OF MEGHALAYA & ORS	MS. A. SYNREM	MR. N. SYNGKON MR. J. N. RYNJAH MS. E. B. PASSAH	SHRI. A. SYIEMIONG	11:00 AM	PHYSICAL	ANNEXE BUILDING

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1.	HCM/SMD-2.0/30/2026	WP (C) NO. 29 OF 2018	SHRI. JOEL SINGH RYNJAH -VS- STATE OF MEGHALAYA & ORS.	MS. B. F. KHARWANLANG	MR. K. P. BHATTACHARJEE	SHRI. K. J. LYNGDOH	11:30 AM	PHYSICAL	CONFERENCE HALL
2.	HCM/SMD-2.0/38/2026	WP (C) NO. 187 OF 2017	SHRI. KAMESH KUMAR ROY -VS- THE UNION OF INDIA & ORS	MR. K. P. BHATTACHARJEE	DR. N. MOZIKA	SMTI. A. M. PARIAT	10:30 AM	PHYSICAL	REGISTRAR (J/S) ROOM
3.	HCM/SMD-2.0/60/2026	WP (C) NO. 243 OF 2020	ASSOCIATION OF POWER OF ENGINEERS, MEECL -VS- STATE OF MEGHALAYA & ORS	MR. S. CHAKRAWARTY MR. E. LALOO	MR. K. P. BHATTACHARJEE MS. R. COLNEY	SMTI. P. YADAV	11:30 AM	PHYSICAL	ANNEXE BUILDING
4.	HCM/SMD-2.0/61/2026	WP (C) NO. 373 OF 2025	SHRI. KETTILSON MOMIN -VS- THE STATE OF MEGHALAYA & ORS	MS. T. N. MARAK	MS. O. A. I. BANG	SMTI P. YADAV	12:30 PM	PHYSICAL	ANNEXE BUILDING